

Banks (SCBs), Regional Rural Banks (RRBs), Cooperative Banks (including Urban Cooperative Banks) and Local Area Banks (LABs) up to 31st March, 2007, overdue as on 31st December, 2007 and that remained unpaid until 29.02.2008 were covered under the Scheme. The Scheme was applicable to all farmers including tribal farmers eligible under the Scheme and there was no discrimination against a section of farmers who are tribal. There is no proposal under consideration of the Government for creation of a special package to address the debt burden of tribal farmers.

Area under natural calamities

†957. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that a huge agricultural area of the country can be estimated as affected by natural calamities;
- (b) if so, Government's reaction thereto;
- (c) whether Government has identified the said affected agricultural land; and
- (d) if so, the States having such land along with the percentage of such land of total geographical area?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) and (b) Yes, Sir. India is susceptible to different types of disasters owing to its unique topographic and climatic characteristics. Agriculture and Disaster Management are subject matters of the State Governments. The Government of India coordinates and supplements the efforts of the State Governments for providing relief assistance to the people affected by natural calamities including damages sustained in the agricultural sector. In the wake of natural calamity, the State Government(s) concerned has ready available of fund under the State Disaster Response Fund (SDRF) to provide necessary assistance to the victims of natural calamities. In the event of the requirements of additional financial assistance to provide relief over and above SDRF, the Government of India supplements the efforts of the State Government from the National Disaster Response Fund (NDRF) in accordance with the procedure in vogue. A "Diesel Subsidy Scheme" was also introduced in 2009-10 and 2010-11 to provide supplementary irrigation to sustain the crops

†Original notice of the question was received in Hindi.

during drought in the Kharif season. Further, in case of damage to agricultural areas due to the natural calamities, a pro-active approach is maintained where by farmers are advised on the basis of inputs from Indian Council of Agricultural Research (ICAR) institutes, SAUs etc., to take alternate crop programme in affected areas to minimize the loss. If required seeds for alternate crops and supply of fertilizer is made available to sustain alternate crop programme. Also, the Government of India provides Central assistance to the State Governments for sustenance of 4% agricultural growth through various Centrally Sponsored Schemes like Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM) and National Horticulture Mission (NHM), Macro Management of Agriculture (MMA), Integrated Scheme for Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) etc. Under the Centrally Sponsored Scheme of Macro Management in Agriculture (MMA) the programme of River Valley Project and Flood Prone River for Soil Conservation in the Catchments of Flood Prone Rivers is implemented in 27 States through State Governments to minimize soil erosion, land degradation and to reduce flood peaks and volume of runoff. In the 11th Plan, the Ministry of Water Resources has provisioned an amount of Rs.8000 crores under "Flood Management Programme" to provide financial assistance to the State Governments.

(c) and (d) The cropped area affected by natural calamities is estimated by the State Governments. The State-wise details of cropped area affected due to cyclonic storms/floods/landslides/cloudburst and Drought as estimated by the State Governments during 2010-11 is given in the Statement.

Statement

*Estimated cropped area affected due to natural calamities
during 2010-11 in the country*

(In lakh Hectares)

Sl. No.	States	Total Geographical Area	Total Agricultural land area	Estimated cropped area affected by cyclonic storms/ floods/landslide/ cloudburst	Estimated Cropped area affected by drought
1	2	3	4	5	6
1	Andhra Pradesh	275.07	159.39	12.07	-
2	Arunachal Pradesh	83.74	4.23	1.64	-

1	2	3	4	5	6
3	Assam	78.44	32.11	1.87	-
4	Bihar	94.16	66.38	0.32	19.09
5	Chhattisgarh	135.19	55.85	-	-
6	Gujarat	196.02	124.10	0.67	-
7	Goa	3.70	1.97	-	-
8	Haryana	44.21	37.46	1.31	-
9	Himachal Pradesh	55.67	8.13	0.26	-
10	Jammu & Kashmir	222.24	10.40	0.14	-
11	Jharkhand	79.72	43.02	0.0014	7.40
12	Karnataka	191.79	128.91	0.1	-
13	Kerala	38.86	23.16	0.03	-
14	Madhya Pradesh	308.25	173.10	-	-
15	Maharashtra	307.71	211.51	-	-
16	Mizoram	21.08	3.76	0.02	-
17	Orissa	155.71	71.26	0.3	8.48
18	Punjab	50.36	42.36	0.84	-
19	Rajasthan	342.24	255.76	-	-
20	Sikkim	7.10	1.50	-	-
21	Tamil Nadu	130.06	81.49	4.17	-
22	Tripura	10.49	3.10	-	-
23	Uttar Pradesh	240.93	191.79	8.15	-
24	Uttarakhand	53.48	15.09	5.02	-
25	West Bengal	88.75	57.21	0.3	15.95